

ORISSA HIGH COURT**FILING REPORT AS ON :16/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011398/2022	DIBAKAR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	KONARK /232 /2022 () //
2	BLAPL/0011399/2022	BUDHIA NAYAK VS STATE OF ODISHA	RABINDRANATH BARIK VS	NAYAGARH SADAR /109 /2018 () //
3	BLAPL/0011400/2022	SUDHIR RAPELI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNABEDA /20 /2021 () //
4	BLAPL/0011401/2022	PAPU @ SARAT KUMAR SAHOO VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	GOBINDAPUR /137 /2022 () //
5	BLAPL/0011402/2022	GOPINATH PATRA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LALBAG /246 /2022 () //
6	BLAPL/0011403/2022	MANOJ KUMAR NAIK VS STATE OF ODISHA	GIRIDHARI SINGH VS	ASKA /545 /2020 () //
7	BLAPL/0011404/2022	JAGANNATH PUJARI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /50 /2022 () //
8	BLAPL/0011405/2022	KUNA KISKU VS STATE OF ODISHA	AJIT KUMAR PANDA VS	DAITARI /26 /2022 () //
9	BLAPL/0011406/2022	MATAL LIMA VS STATE OF ODISHA	ASHOK DAS VS	//0 () //
10	BLAPL/0011407/2022	PRAMOD KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE SADAR /88 /2020 () //
11	BLAPL/0011408/2022	ANANDA SWAIN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BAIDYANATHPUR /101 /2019 () //

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12	BLAPL/0011409/2022	CHANDRA MAHAKUL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /114 /2022 () //
13	BLAPL/0011410/2022	PABITRA CHANDI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	KOKSARA /161 /2022 () //
14	BLAPL/0011411/2022	SUKANTA KUMAR BEHERA @ PINTU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHHENDIPADA /308 /2021 () //
15	BLAPL/0011412/2022	DIBYAJYOTI NAYAK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	CHARMAL /90 /2022 () //
16	BLAPL/0011413/2022	SAMBHU RAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /184 /2022 () //
17	BLAPL/0011414/2022	SOMA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /61 /2018 () //
18	BLAPL/0011415/2022	RAKESH KUMAR BARIK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	SPL.TASK FORCE /16 /2022 () //
19	BLAPL/0011416/2022	ANJALI NAIK VS STATE OF ODISHA	S.S.RAY (2) VS	SHERAGADA /222 /2022 () //
20	BLAPL/0011417/2022	KALIA @ KALU CHARAN NAIK VS STATE OF ODISHA	S.S.RAY 2 VS	SHERAGADA /222 /2022 () //
21	BLAPL/0011418/2022	AMIYA MAHARANA @ AMIYA KUMAR MAHARANA PARSURAM PANDA VS STATE OF ODISHA	VS VS	DASPALLA /123 /2021 () //
22	BLAPL/0011419/2022	MUKESH MISHRA @ PAPU VS STATE OF ODISHA	SUJATA JENA VS	KESINGA /383 /2022 () //
23	BLAPL/0011420/2022	MUKESH MISHRA @ PAPU	SUJATA JENA	KESINGA /380 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011421/2022	DILIP JAIN	RATIKANTA MOHAPATRA	EOW,BHUBANESWAR /8 /2016
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011422/2022	BALWAAN @ KABIR @ BALWAAN SINGH	UMA CHARAN MISHRA	NCB BHUBANESWAR /2 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011423/2022	SHAIENDRA SINGH	SARAT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011424/2022	SHYAMA SUNDAR SAHU	JYOTIRMAYA SAHOO	S.P.(CID-CRL),CUTTACK /16 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011425/2022	JAGDISH MAHANANDA	DEVASHIS PANDA	BURLA /411 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011426/2022	PRASANTA KUMAR BEHERA @ KALI	DEBASIS SARANGI	CHATRAPUR /131 /2017
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011427/2022	RAJENDRA PRADHAN @ AFISARA	JYOTIRMAYA SAHOO	KODALA /646 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011428/2022	LITU @ KISHAN PATNURU	AJIT KUMAR PANDA	PADMAPUR /45 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011429/2022	AJAYA SETHI	LAXMI CHARAN BEHERA	KODALA /628 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011430/2022	NIRAKAR GURU	RAMANI KANTA PATTANAİK	BADAMBADI /141 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011431/2022	SAHADEV SUBUDHI	S.S.RAY 2	TIKIRI /141 /2022
		VS	VS	()

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35	BLAPL/0011432/2022	STATE OF ODISHA TRIPATI GOUDA @ CHHOTU VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /169 /2022 ()
36	BLAPL/0011433/2022	STATE OF ODISHA SUBHENDU KUMAR PATI VS	RAGHUNATH BISWAL VS	// PAPADAHANDI /165 /2022 ()
37	BLAPL/0011434/2022	STATE OF ODISHA MAHENDRA KARATA VS	ASHOK DAS VS	// / /0 ()
38	BLAPL/0011435/2022	STATE OF ODISHA RAMESH MISHRA VS	SUSANTA KUMAR BARAL VS	// GOBINDAPUR /125 /2022 ()
39	BLAPL/0011436/2022	STATE OF ODISHA AJAY PATRA @ AJAY KUMAR PATRA VS	KULDEEP MOHANTY VS	// S.P.(CID-CRL),CUTTACK /12 /2022 ()
40	BLAPL/0011437/2022	STATE OF ODISHA DHEGA @ SUNIL KUMAR MANSINGH VS	JYOTIRMAYA SAHOO VS	// CAPITAL P.S. /286 /2022 ()
41	BLAPL/0011438/2022	STATE OF ODISHA TAPAN KUMAR PATRA VS	SUKANTA KUMAR NAYAK VS	// / /0 ()
42	BLAPL/0011439/2022	STATE OF ODISHA PARAMESWAR NAIK VS	S.S.RAY (2) VS	// TIKIRI /141 /2022 ()
43	BLAPL/0011440/2022	STATE OF ODISHA HAREKRUSHNA KISHAN VS	SIDHARTH MISHRA VS	// BONAI /185 /2022 ()
44	BLAPL/0011441/2022	STATE OF ODISHA MOHSIN KHAN @ DINESH @ MANISH VS	JITENDRA SAMANTARAY VS	// KORAPUT SADAR /101 /2022 ()
45	BLAPL/0011442/2022	STATE OF ODISHA MURALIDHAR SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// KHALLIKOTE /736 /2021 () //

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46	BLAPL/0011443/2022	RAJIV KUMAR VS STATE OF ODISHA	GHANASHYAM MUDULI VS	//0 () //
47	BLAPL/0011444/2022	BIKU @ SMRUTI RANJAN MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOBINDAPUR /125 /2022 () //
48	BLAPL/0011445/2022	TAPAS KUMAR PATRA @ TAPU VS STATE OF ODISHA	SOUGAT DASH VS	S.P.(CID-CRL),CUTTACK /12 /2022 () //
49	CMAPL/0000632/2022	BBC DEVELOPERS PVT. LTD. VS PCCIT,BBSR	ADV. VS	// () //
50	CMAPL/0000633/2022	M/S. RELIABLE INDUSTRIES VS COMMISSIONER OF COMMERCIAL TAXES, ODISHA	ADV VS	// () //
51	CMAPL/0000634/2022	RENUBALA PARIDA VS STATE OF ODISHA	ADV. VS	// () //
52	CMAPL/0000635/2022	ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA	ADV. VS	// () //
53	CMAPL/0000636/2022	NISAMANI BEHERA VS STATE OF ORISSA	ADV. VS	// () //
54	CMAPL/0000637/2022	LABANY ABATI PRADHAN@BISWAL VS KANAKALATA DEVI	ADV. VS	// () //
55	CMAPL/0000638/2022	SARALA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// () //
56	CMAPL/0000639/2022	BAINA CHARAN PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
57	CMP/0001147/2022	TIKESWAR SAHOO	BIRAJA PRASANNA DAS	//

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		VS	VS	()
58	CMP/0001148/2022	FANINDRA SAHOO BISHNU SUNA	RAJEET ROY	//
		VS	VS	//
59	CMP/0001149/2022	GIRIJA TANDI BISHNU SUNA	RAJEET ROY	CIVIL JUDGE (SD),PATNAGARH(Balangir)
		VS	VS	CS/0000131/2015
60	CMP/0001150/2022	GIRIJA TANDI BAIDHARA BAL	NIRANJAN LENKA	//
		VS	VS	()
61	CMP/0001151/2022	PRATIBHA MUDULI INDRANI RATH	NALINI KANTA DASH	//
		VS	VS	()
62	CMP/0001152/2022	BANK OF BARODA SUSANTA KUMAR MOHANTY	SAMVIT MOHANTY	//
		VS	VS	()
63	CMP/0001153/2022	NIRANJAN BARIK JEETA@LAGNAJITA MOHANTY	SUMIT KUMAR MOHANTY	//
		VS	VS	()
64	CONTC/0006969/2022	PARSURAM ROUTRAY RADHASHYAM PANDA	ADV	//
		VS	VS	()
65	CONTC/0006970/2022	ASWATHY S, I.A.S. K. BHAGIRATHI	BISWABIHARI MOHANTY	//
		VS	VS	()
66	CONTC/0006971/2022	DR. RAMA RAMAN MOHANTY, DIRECTOR MEDICAL EDU. AND TRAINING(DMET) DURGA PRASAD ACHARYA	ADV	//
		VS	VS	()
67	CONTC/0006972/2022	RAJ KUMAR SHARMA, I.A.S. BIRAJINI MOHANTY	ADV	//
		VS	VS	()
68	CONTC/0006973/2022	ASWATHY S., I.A.S. NARMADA MOHARANA	ADV	//
		VS	VS	()

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		ASWATHY S., I.A.S.		//
69	CONTC/0006974/2022	JANAKI KUNDU	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
70	CONTC/0006975/2022	SABITARANI PRADHAN	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
71	CONTC/0006976/2022	PRAVA MANJARI MISHRA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
72	CONTC/0006977/2022	BHABANI PRASAD DASH	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
73	CONTC/0006978/2022	PRAMILA GANTAYAT	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
74	CONTC/0006979/2022	JHUNJHUNBALA JENA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
75	CONTC/0006980/2022	RABINDRA KUMAR ROUT	ADV.	//
		VS	VS	0
		ASWASTI S,IAS		//
76	CONTC/0006981/2022	PRIYABRATA DASH	ADV	//
		VS	VS	0
		SANJIB KUMAR CHADHA, I.F.S.		//
77	CONTC/0006982/2022	BABA AKHANDALAMANI WOODEN FURNITURE	ADV.	//
		VS	VS	0
		SIDDHESWAR BALIRAM BONDAR,IAS		//
78	CONTC/0006983/2022	SARAT KUMAR PRADHAN	ADV.	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
79	CONTC/0006984/2022	BANSHIDHARA GIRI	ADV	//
		VS	VS	0
		TAHASILDAR, RASGOBINDAPUR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0006985/2022	NITYANANDA PARIDA VS GANESH CHANDRA PATRA, I.A.S.	ADV VS	// 0 //
81	CONTC/0006986/2022	M/S. APACE CONSTRUCTION PVT. LTD. VS DIPTI RANJAN SETHI, COLLECTOR, NILGIRI	PRABHU PRASANNA BEHERA VS	// 0 //
82	CONTC/0006987/2022	RAMA CHANDRA DAS VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M. DEPT.	ADV. VS	// 0 //
83	CONTC/0006988/2022	RANJAN KUMAR PRADHAN VS SATYABRATA SAHU, ADDL. CHIEF SECY., COMMNR CUM SECY., R AND DM DEPT.	ADV VS	// 0 //
84	CONTC/0006989/2022	HALDHAR BISWAL VS SATYABRATA SAHU, ADDL. CHIEF SECY., COMMNR CUM SECY., R AND DM DEPT.	ADV VS	// 0 //
85	CONTC/0006990/2022	BIDYADHAR JENA VS SATYABRATA SAHU, ADDL. CHIEF SECY., COMMNR CUM SECY., R AND DM DEPT.	ADV VS	// 0 //
86	CONTC/0006991/2022	SUBASH CHANDRA GUIN VS SATYABRATA SAHU, ADDL. CHIEF SECY., COMMNR CUM SECY., R AND DM DEPT.	ADV VS	// 0 //
87	CONTC/0006992/2022	AKHAYA KUMAR DAS VS SATYABRATA SAHU, ADDL. CHIEF SECY., COMMNR CUM SECY., R AND DM DEPT.	ADV VS	// 0 //
88	CONTC/0006993/2022	SAUDA NAIK VS SATYABRATA SAHU, ADDL. CHIEF SECY., COMMNR CUM SECY., R AND DM DEPT.	ADV VS	// 0 //
89	CONTC/0006994/2022	BHOLANATH SENAPATI VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M. DEPT.	ADV. VS	// 0 //
90	CONTC/0006995/2022	SUKANTA KUMAR SWAIN VS SATYABRATA SAHU, ADDL. CHIEF SECY., COMMNR CUM SECY., R AND DM DEPT.	ADV VS	// 0 //
91	CONTC/0006996/2022	RANJIT KUMAR MALLIK	ADV	//

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		VS	VS	0
92	CONTC/0006997/2022	SANJEEV CHOPRA, I.A.S. DILLIP KUMAR GOSWAMI	ADV	//
		VS	VS	0
93	CONTC/0006998/2022	SATYABRATA SAHU, I.A.S. RAJESH KUMAR BEHERA	ADV.	//
		VS	VS	0
94	CONTC/0006999/2022	SATYABRATA SAHU, IAS SUDHANSHU MOHAN GADHI	ADV.	//
		VS	VS	0
95	CONTC/0007000/2022	SATYABRATA SAHU, IAS SWAGAT PRADHAN	ADV	//
		VS	VS	0
96	CONTC/0007001/2022	SATYABRATA SAHU, I.A.S. ADITYA NARAYAN MISHRA	ADV.	//
		VS	VS	0
97	CONTC/0007002/2022	SATYABRATA SAHU, IAS ASHOKA KUMAR DAS	ADV	//
		VS	VS	0
98	CONTC/0007003/2022	SATYABRATA SAHU, I.A.S. BHARAT BHUSAN MALLA	ADV	//
		VS	VS	0
99	CONTC/0007004/2022	SATYABRATA SAHU, I.A.S. AKSHAYA KUMAR PARIDA	ADV	//
		VS	VS	0
100	CONTC/0007005/2022	SATYABRATA SAHU, I.A.S. TAPAN KUMAR SAHOO	ADV	//
		VS	VS	0
101	CONTC/0007006/2022	SATYABRATA SAHU, I.A.S. MALAYA RANJAN SAHOO	ADV	//
		VS	VS	0
102	CONTC/0007007/2022	SATYABRATA SAHU, I.A.S. BISHNU CHARAN SAHOO	ADV.	//
		VS	VS	0

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103	CONTC/0007008/2022	SATYABRATA SAHU,IAS ROHIT KUMAR DANDASENA VS	ADV VS	// // 0
104	CONTC/0007009/2022	SATYABRATA SAHU, I.A.S. ALOK RANJAN NAG VS	ADV VS	// // 0
105	CONTC/0007010/2022	SATYABRATA SAHU, I.A.S. MANOJ KUMAR SAHU VS	ADV. VS	// // 0
106	CONTC/0007011/2022	SATYABRATA SAHU,IAS JAYANTA KUMAR JENA VS	ADV VS	// // 0
107	CONTC/0007012/2022	SATYABRATA SAHU, I.A.S. JAYANTA KUMAR OJHA VS	ADV. VS	// // 0
108	CONTC/0007013/2022	ASHOK KUMAR DAS,C.E.O,CUTTACK CENTRAL CO OPERATIVE BANK LTD. BHAGABAN UPADHAYA VS	ADV VS	// // 0
109	CONTC/0007014/2022	G.MATHI VATHANAN, I.A.S. BIDYUT KUMAR KHUNTIA VS	ADV VS	// // 0
110	CONTC/0007015/2022	S.ASWATHY, I.A.S. ASHOK KUMAR MOHAPATRA VS	JYOTI RANJAN KHUNTIA VS	// // 0
111	CONTC/0007016/2022	ASWATHY S., I.A.S. SANJAY KUMAR NAYAK VS	ADV. VS	// // 0
112	CONTC/0007017/2022	ASWATHY S.,IAS BAIDHAR GIRI VS	ADV. VS	// // 0
113	CONTC/0007018/2022	ASWATHY S.,IAS N.N.RAJALAXMI OJHA VS	ADV. VS	// // 0
		ANAND BALLAV PANDEY,PRINCIPAL,K.V. NO.1, C.D.A. 1		//

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114	CONTC/0007019/2022	ITISMITA NAYAK VS ANAND BALLAV PANDEY,PRINCIPAL,K.V. NO.1, C.D.A. 1	ADV. VS	// ()
115	CONTC/0007020/2022	SOMANATH MAJHI VS ANAND BALLAV PANDEY,PRINCIPAL,K.V. NO.1, C.D.A. 1	ADV. VS	// ()
116	CONTR/0000073/2022	TAPAS KUMAR ACHARYA VS BRIJESH KUMAR RAI, IPS	adv. VS	/ /0 ()
117	CRLA/0001027/2022	PATHANI PRADHAN VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	KEONJHAR TOWN /314 /2017 ()
118	CRLA/0001028/2022	MANGU @ MANGUNATH MUNDA VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	GHATAGAON /80 /2016 ()
119	CRLA/0001029/2022	BASANTA SETHI @ BASANTA KUMAR SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JAGANNATHA PRASAD /192 /2019 ()
120	CRLA/0001030/2022	MALAYA KUMAR PANIGRAHI VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	INFOCITY PS /306 /2022 ()
121	CRLA/0001031/2022	AKHILESH PARIDA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	INFOCITY PS /306 /2022 ()
122	CRLA/0001032/2022	SANJAY KUMAR PATRA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	INFOCITY PS /306 /2022 ()
123	CRLMA/0000321/2022	GOBINDA CHANDRA PATRA VS ANADI CHARAN SAHOO	ADV. VS	/ /0 ()
124	CRLMA/0000322/2022	PRASANNA KUMAR SAHOO VS STATE OF ORISSA	ADV. VS	NARASINGHPUR /73 /2010 ()
125	CRLMC/0003526/2022	SAYAD MOULANA@SK. SAHEED	BIPLAB KUMAR DASH	CANTONMENT ROAD /17 /2015

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0003527/2022	LAL PRADEEP KUMAR SINGH	BHABANI SHANKAR DASPARIDA	MANCHESWAR P.S. /172 /2015
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0003528/2022	POTURAJ SURAMA	BASUDEV PUJARI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0003529/2022	RANGADHAR BHOI	SAROJ KUMAR DASH	PURIGHAT /165 /2019
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0003530/2022	SHYAMA@SHYAM SUNDAR MARANDI	PRAVASH CH. JENA	KAPTIPADA /324 /2021
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0003531/2022	BALA PRADHAN	SMRUTI RANJAN MOHAPATRA	KHANDAGIRI P.S. /453 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0003532/2022	TARUN KUMAR CHOUDHURY	DEVASHIS PANDA	/ /0
		VS	VS	()
		RASHMI RANJAN KHUNTIA		//
132	CRLMC/0003533/2022	SANTOSH MALLICK@SANTOSH KUMAR MALLICK	SURYAKANTA JENA	CHANDAPUR /20 /2022
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0003534/2022	MAMA@MAMATA DALEI@MAJHI	PRAMOD KUMAR JENA	BASTA /315 /2016
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0003535/2022	SAROJ PADHI@SAROJ KUMAR PADHY	ANUPAM DASH	CHATRAPUR /146 /2022
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0003536/2022	LALIT MOHAN MEHER	GAUTAM TRIPATHY	ATTABIRA /355 /2022
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0002365/2022	ASHOK KUMAR NAYAK	BIJAYA KUMAR NAYAK-3	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002366/2022	STATE OF ODISHA BINODINI PARIDA VS	SUBASH CHANDRA ACHARYA VS	// / /0 ()
138	CRLMP/0002367/2022	STATE OF ODISHA SABITRI DAKUA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// / /0 ()
139	CRLMP/0002368/2022	STATE OF ODISHA BIKASH MALLIK VS	BHARAT BHUSAN ROURTRAY VS	// / /0 ()
140	CRLMP/0002369/2022	STATE OF ODISHA SHRABANI PATNAIK VS	DEBA KUMAR RATH VS	// INFOCITY PS /320 /2022 ()
141	CRLMP/0002370/2022	STATE OF ODISHA BIJIN KUMAR RAY VS	SUDARSAN BEHERA VS	// / /0 ()
142	CRLMP/0002371/2022	STATE OF ODISHA SARAT KUMAR NAYAK VS	BIJAY KUMAR MISHRA VS	// / /0 ()
143	CRLMP/0002372/2022	STATE OF ODISHA JNANARANJAN DASH VS	RAKESH KUMAR SARANGI VS	// / /0 ()
144	CRLMP/0002373/2022	STATE OF ODISHA SABITRI DAKUA VS	M.A.ALI VS	// / /0 ()
145	CRLMP/0002374/2022	STATE OF ODISHA NAMITA DASH VS	BISWORANJAN SWAIN VS	// / /0 ()
146	CRLREV/0000549/2022	STATE OF ODISHA MAHADEV PUJARI VS	SUDARSAN BEHERA VS	// / /0 ()
147	CRLREV/0000550/2022	STATE OF ODISHA PRATAP DAS @ MOHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// INFOCITY PS /24 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :16/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	ITA/000093/2022	Principal Commissioner Of Income Tax 1 VS M/s Sidharth Construction And Trading Pvt. Ltd.,	Tushar Kanti Satapathy VS	// 0 //
149	MACA/0000624/2022	SANDHYARANI ROUT VS DEBENDRANATH KAR	KAPILA CHARAN NAYAK VS	// 0 //
150	MACA/0000625/2022	SUDARSHANA SAHOO VS GIRIDHARI ROUT	SUJATA JENA VS	// 0 //
151	MACA/0000626/2022	MUNI KUNWAR VS BUDHIN ORAM	SUJATA JENA VS	// 0 //
152	MACA/0000627/2022	PUSPARANI BISWAL VS SHIV KUMAR CHOUDHURY	RAMESH CHANDRA PRADHAN VS	// 0 //
153	MACA/0000628/2022	D.M.,NEW INDIA ASSURANCE CO. LTD. VS K.PARBATI	SOMNATH ROY VS	// 0 //
154	MACA/0000629/2022	R.M., NEW INDIA ASSURANCE CO. LTD. VS SUDHIR KUMAR SAHU	MAHITOSH SINHA VS	// 0 //
155	MACA/0000630/2022	BINODINI SAHOO VS BHAKTA BANDHU HATI	SUJATA JENA VS	// 0 //
156	RPFAM/0000309/2022	AKSHAYAKA KUMAR PANDA VS SNEHALATA PANDA	AKASH BHUYAN VS	// 0 //
157	RSA/0000309/2022	MOHENDRA KUMAR DALBEHERA VS ELDHOSE KUNJ ARACHEL	BYOMOKESH SAHOO VS	// 0 //
158	RSA/0000310/2022	CHITTARAMKAM ROUTRA VS SATYANAAN MAHASUPAKAR	SUKANTA KUMAR NAYAK VS	// 0 //
159	RVWPET/0000318/2022	NARASINGH CHARAN RATH@NRUSINGHA CHARAN	SOMNATH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RVWPET/0000319/2022	SURENDRA KUMAR MOHAPATRA NAMITA KUMARI PATRA	MANORANJAN PATTANAİK	//
		VS	VS	0
161	RVWPET/0000320/2022	COLLECTOR,KHURDA Ministry Of Railway	Aishwarya Swain	//
		VS	VS	0
162	TRP(C)/0000445/2022	M/s A.s Associates., By Its Proprietor Bajranglal Agarwal TIRTHA CHANDAN TRIPATHY	BRAJABANDHU BISWAL	//
		VS	VS	0
163	WA/0001513/2022	PRAJYOTI KAR STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
164	WA/0001514/2022	SURYA PRAKASH ARTA BIDYADHAR MANGARAJ STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	//
		VS	VS	0
165	WA/0001515/2022	MEERA RANI PRADHAN BHARAT DEEP	KARUNAKAR RATH	//
		VS	VS	0
166	WA/0001516/2022	STATE OF ODISHA JITENDRA KUMAR BEHERA	PITAMBAR PANDA	//
		VS	VS	0
167	WA/0001517/2022	STATE OF ODISHA DILLIP KUMAR SINDHIRIA	PITAMBAR PANDA	//
		VS	VS	0
168	WA/0001518/2022	STATE OF ODISHA JYOTIRMAYEE SAHOO	PITAMBAR PANDA	//
		VS	VS	0
169	WA/0001519/2022	STATE OF ODISHA CHAIRMAN, LIFE INSURANCE CORPORATION OF INDIA	PRAKASH RANJAN BARIK	//
		VS	VS	0
170	WA/0001520/2022	SANTILATA SATAPATHY LIFE INSURANCE CORPORATION OF INDIA	PRAKASH RANJAN BARIK	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0001521/2022	SANTILATA SATPATHY Principal Secretary Of Water Resources Dept VS Prafulla Kumar Panda	ABHINANDAN PRADHAN VS	// // 0 //
172	WA/0001522/2022	Principal Secretary Of Water Resources Dept VS Sudhakar Behera	ABHINANDAN PRADHAN VS	// 0 //
173	WA/0001523/2022	Principal Secretary Of Water Resources Dept VS Bhramarbar Samal	Karunakar Das VS	// 0 //
174	WA/0001524/2022	VICE-CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION AND DISTANCE EDUCATION, ODISHA VS KABIRAJ NAHAK	ABHINANDAN PRADHAN VS	// 0 //
175	WA/0001525/2022	DR. URMIMALA PRADHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
176	WA/0001526/2022	BABULAL SAHOO VS DINESH MITTAL	TUSAR KUMAR MISHRA VS	// 0 //
177	WA/0001527/2022	Principal Secretary Of Works Dept VS Bhagaban Behera	Karunakar Das VS	// 0 //
178	WA/0001528/2022	GOVERNING BODY OF BALIAPALA COLLEGE OF PHARMACY, BALIAPALA VS STATE OF ODISHA	PRASAD KUMAR PATRA VS	// 0 //
179	WA/0001529/2022	COUNCIL OF HIGHER SECONDRY EDUCATION, ODISHA VS JOGESH KUMAR CHAND	PRAFULLA KUMAR RATH VS	// 0 //
180	WP(C)/0030852/2022	ACHYUTANANDA KANHAR VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
181	WP(C)/0030853/2022	SATYABAN PAL VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0030854/2022	SUDHANSHU SEKHAR NATH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
183	WP(C)/0030855/2022	AREHANA SINGH VS UNION OF INDIA	KARUNAKAR RATH VS	// 0 //
184	WP(C)/0030856/2022	SRIDHAR NAYAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
185	WP(C)/0030857/2022	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	S.RATH VS	// 0 //
186	WP(C)/0030858/2022	RAMESH KUMAR PANDEY VS STATE OF ODISHA	PRITINANDA PATTNAIK VS	// 0 //
187	WP(C)/0030859/2022	KANHU CHARAN MEHER VS STATE OF ODISHA	PRITINANDA PATTNAIK VS	// 0 //
188	WP(C)/0030860/2022	SANTILATA NAYAK VS AJAYA KUMAR NAYAK	DWARIKA PRASAD MOHANTY VS	// 0 //
189	WP(C)/0030861/2022	BIGHNARAJ GOUDA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
190	WP(C)/0030862/2022	ANTARYAMI HOTA VS STATE OF ODISHA	SARBESWAR BEHERA VS	// 0 //
191	WP(C)/0030863/2022	BASANTA KUMAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	WP(C)/0030864/2022	AJAY KUMAR MAHAPATRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
193	WP(C)/0030865/2022	PARAMESWAR HARIJAN	SARBESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0030866/2022	STATE OF ODISHA DR. SAKUNTALA JENA	DR.PURUSOTTAM CHULI	//
		VS	VS	0
195	WP(C)/0030867/2022	STATE OF ODISHA SUBAN SAHU	BHOJARAJ SETH	//
		VS	VS	0
196	WP(C)/0030868/2022	STATE OF ODISHA RELIANCE INDUSTRIES LTD., BBSR	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
197	WP(C)/0030869/2022	SHYAM FILLING STATION, CUTTACK JAYANTA BISWAL	HEMANTA KUMAR RATSINGH	//
		VS	VS	0
198	WP(C)/0030870/2022	THE CHIEF MANAGER AND AO, SBI, STRESSED ASSETS RECOVERY BRANCH KANDULA LALITA DEVI	PRANAB KUMAR DAS	//
		VS	VS	0
199	WP(C)/0030871/2022	STATE OF ODISHA SRINIBAS MAITY	DROUPADI MOHANTY	//
		VS	VS	0
200	WP(C)/0030872/2022	STATE OF ODISHA ASUTOSH MOHANTY	PRANAB KUMAR DAS	//
		VS	VS	0
201	WP(C)/0030873/2022	STATE OF ODISHA JAYA JAGABANDHU PATRA	PRANAB KUMAR DAS	//
		VS	VS	0
202	WP(C)/0030874/2022	STATE OF ODISHA NARAYAN MISHRA	PRANAB KUMAR DAS	//
		VS	VS	0
203	WP(C)/0030875/2022	STATE OF ODISHA MANORAMA DEVI	ARABINDA TRIPATHY	//
		VS	VS	0
204	WP(C)/0030876/2022	STATE OF ODISHA SAKUNTALA SAHOO	PRANAB KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0030877/2022	STATE OF ODISHA MANORANJAN DAS VS INCOME TAX OFFICER, WARD BHADRAK	DIGANTA DAS VS	// // 0 //
206	WP(C)/0030878/2022	PRAVAT RANAJN DAS VS STATE OF ODISHA	BIBHUDATTA KANUNGO VS	// 0 //
207	WP(C)/0030879/2022	SUNITA SUBUDHI VS REGIONAL MANAGER, UNION BANK OF INDIA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
208	WP(C)/0030880/2022	ADWAITA PRASAD PANDA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
209	WP(C)/0030881/2022	ASHOK KUMAR SIPANI VS UNION OF INDIA	SIDHARTHA DAS VS	// 0 //
210	WP(C)/0030882/2022	DILLIP KUMAR KAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
211	WP(C)/0030883/2022	KISHORI MOHANTY VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
212	WP(C)/0030884/2022	GUNANIDHI MALLIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
213	WP(C)/0030885/2022	M/S.EKDANT ELECTRONICS VS AUTHORIZED OFFICER, UNION BANK OF INDIA	BIDYALOK MOHAPATRA VS	// 0 //
214	WP(C)/0030886/2022	DR. S.SAIDARSHINI VS STATE OF ODISHA	DEEPAK KUMAR MOAPATRA VS	// 0 //
215	WP(C)/0030887/2022	NITYANANDA MALLICK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0030888/2022	KANHU CHARAN MOHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
217	WP(C)/0030889/2022	SABITRI PRUSTY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
218	WP(C)/0030890/2022	DHIRENDRA KUMAR PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
219	WP(C)/0030891/2022	MADHURI MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
220	WP(C)/0030892/2022	BENUDHAR MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
221	WP(C)/0030893/2022	GOLAK BIHARI MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	// 0 //
222	WP(C)/0030894/2022	DHRUBA CHARAN BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
223	WP(C)/0030895/2022	SUBHRANSU RANJAN PATTANAIK VS UNION OF INDIA	ACHYUTANANDA PATTNAIK VS	// 0 //
224	WP(C)/0030896/2022	BIJAYA KUMAR MISHRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
225	WP(C)/0030897/2022	JAYANTI KUMARI DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
226	WP(C)/0030898/2022	MALATI ROURAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
227	WP(C)/0030899/2022	MIHIR KUMAR NAYAK	AMIYA KUMAR CHHATOI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0030900/2022	LAMBODAR BEHERA	ARJUNA CHARAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0030901/2022	GATIKRUSHNA BISWAL	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0030902/2022	NARAYAN CHANDRA NAIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0030903/2022	V.SATYANARAYANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0030904/2022	BIJAY KUMAR PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0030905/2022	SURENDRA NATH BEHERA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0030906/2022	MANOJ KUMAR SAHOO	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0030907/2022	M/S TARENI AGRO FOODS	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0030908/2022	BIJAY KUMAR RAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0030909/2022	NIRANJAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0030910/2022	BIJAY KUMAR HOOM	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0030911/2022	STATE OF ODISHA S.ASHALATA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0030912/2022	STATE OF ODISHA KAMESWAR GOUDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
241	WP(C)/0030913/2022	STATE OF ODISHA TAPASWINI SAHOO VS	BIJAYA KUMAR NAYAK 3 VS	// // ()
242	WP(C)/0030914/2022	THE GENERAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD., MUMBAI BRAJA KISHORE PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0030915/2022	STATE OF ODISHA SIMANCHAL GAUDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
244	WP(C)/0030916/2022	STATE OF ODISHA RAMACHANDRA MAHAKUDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
245	WP(C)/0030917/2022	STATE OF ODISHA SANJUKTA ROUT VS	BIJAYA KUMAR NAYAK 3 VS	// // ()
246	WP(C)/0030918/2022	STATE OF ODISHA SANTOSH KUMAR PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0030919/2022	STATE OF ODISHA SURENDRANATH ACHARYA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0030920/2022	STATE OF ODISHA NILAKANTHA ROUTARA VS	BIJAYA KUMAR NAYAK 3 VS	// // ()
249	WP(C)/0030921/2022	STATE OF ODISHA KAMALAKANTA PRADHAN VS STATE OF ODISHA	S.K.SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0030922/2022	HARIHAR BARIK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0030923/2022	LOKANATH SAHU VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// 0 //
252	WP(C)/0030924/2022	GOPINATH BARIK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0030925/2022	BIRABARA KUMBHAR VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
254	WP(C)/0030926/2022	SAUDAMINI RAY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0030927/2022	MAHESWAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0030928/2022	DILLIP KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
257	WP(C)/0030929/2022	GANGADHAR JENA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA	RUDRA PRASAD KAR VS	// 0 //
258	WP(C)/0030930/2022	PADMA CHARAN SETHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0030931/2022	KAMALA KUMAR BALIYARSINGH VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
260	WP(C)/0030932/2022	RENUKA BEHURA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0030933/2022	GANGADHAR JENA	RUDRA PRASAD KAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0030934/2022	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA SWARNAPRAVA MISHRA	RABI NARAYAN BEHERA	//
		VS	VS	0
263	WP(C)/0030935/2022	STATE OF ODISHA MADHUSUDAN SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
264	WP(C)/0030936/2022	STATE OF ODISHA KALPANA SUTAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
265	WP(C)/0030937/2022	STATE OF ODISHA ANIRUDHA MISHRA	RABI NARAYAN BEHERA	//
		VS	VS	0
266	WP(C)/0030938/2022	STATE OF ODISHA SARAT CHANDRA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
267	WP(C)/0030939/2022	STATE OF ODISHA GOLEKHA BIHARI AICH	RUDRA PRASAD KAR	//
		VS	VS	0
268	WP(C)/0030940/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, ODISHA SUSANTA KUMAR JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
269	WP(C)/0030941/2022	STATE OF ODISHA PRAMILA KALAS	RABI NARAYAN BEHERA	//
		VS	VS	0
270	WP(C)/0030942/2022	STATE OF ODISHA RABINDRANATH SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
271	WP(C)/0030943/2022	STATE OF ODISHA PRATAP CHANDRA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
272	WP(C)/0030944/2022	STATE OF ODISHA M/S DILLIP CONSTRUCTIONS PVT. LTD., BBSR	RABI NARAYAN BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0030945/2022	STATE OF ODISHA BHIKARI SINGH VS	RABI NARAYAN BEHERA VS	// // 0
274	WP(C)/0030946/2022	STATE OF ODISHA SUPRABHAT PRADHAN VS	RABI NARAYAN BEHERA VS	// // 0
275	WP(C)/0030947/2022	STATE OF ODISHA BHIKARI SINGH VS	RABI NARAYAN BEHERA VS	// // 0
276	WP(C)/0030948/2022	STATE OF ODISHA M/S.DILLIP CONSTRUCTION PVT. LTD VS	RABI NARAYAN BEHERA VS	// // 0
277	WP(C)/0030949/2022	STATE OF ODISHA M/S.DILLIP CONSTRUCTION PVT.LTD VS	RABI NARAYAN BEHERA VS	// // 0
278	WP(C)/0030950/2022	STATE OF ODISHA DHARANIDHAR PANIGRAHI VS	TUSHAR KANTA NAYAK VS	// // 0
279	WP(C)/0030951/2022	STATE OF ODISHA GOKULANANDA MALLICK VS	RABI NARAYAN BEHERA VS	// // 0
280	WP(C)/0030952/2022	STATE OF ODISHA RATNAKAR SAMAL VS	TUSHAR KANTA NAYAK VS	// // 0
281	WP(C)/0030953/2022	STATE OF ODISHA ADITYA NARAYAN RATH VS	RABI NARAYAN BEHERA VS	// // 0
282	WP(C)/0030954/2022	STATE OF ODISHA NIROD KUMAR MOHANTY VS	TUSHAR KANTA NAYAK VS	// // 0
283	WP(C)/0030955/2022	STATE OF ODISHA GOVINDA CHANDRA SAHANI VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0030956/2022	KHIROD KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
285	WP(C)/0030957/2022	SWETA DASH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
286	WP(C)/0030958/2022	PREMCHAND SAHANI VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// 0 //
287	WP(C)/0030959/2022	PRAMILA KALAS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
288	WP(C)/0030960/2022	AHALYA BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
289	WP(C)/0030961/2022	NIRAKAR BARIK VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// 0 //
290	WP(C)/0030962/2022	PRAKASH BISHI VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
291	WP(C)/0030963/2022	M/S.DILLIP CONSTRUCTION PVT. LTD VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
292	WP(C)/0030964/2022	LOCHAN OJHA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
293	WP(C)/0030965/2022	KRISHNA THAKUR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
294	WP(C)/0030966/2022	HRUSIKESH BARIK VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// 0 //
295	WP(C)/0030967/2022	KRISHNA THAKUR	RABI NARAYAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0030968/2022	DINESH ROUTRAY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0030969/2022	DEBA PRASAD SENDH	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		MD AND CEO, UCO BANK, KOLKATA		//
298	WP(C)/0030970/2022	DINESH DAS	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0030971/2022	RAJANI SINGH @ PARIDA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0030972/2022	BISHNU CHARAN SAHOO	GIRIJA SANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0030973/2022	MAA VAISHNODEVI COLLEGE OF PHARMACY, BALASORE	ASORWARUP	//
		VS	VS	0
		REGISTRAR, FAKIR MOHAN UNIVERSITY, BALASORE		//
302	WP(C)/0030974/2022	CEO IN CHARGE, THE URBAN CO-OP. BANK LTD., CUTTACK	TRIPATI KISHORE MOHANTY	//
		VS	VS	0
		CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DY. LABOUR COMMNR., CUTTACK		//
303	WP(C)/0030975/2022	M/S. MAA KUREISUNI MEDICAL STORE, GAJAPATI	BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0030976/2022	PATITAPABAN BHUYAN	RAMESH CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0030977/2022	SUDARSAN BARIK	SATYARANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0030978/2022	RASMIBALA SWAIN	B.SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0030979/2022	STATE OF ODISHA SANJULATA PANDA VS	BANSHIDHAR SATAPATHY VS	// // 0
308	WP(C)/0030980/2022	STATE OF ODISHA GANESWARA CHOUDHURY VS	ARUN KUMAR ACHARYA VS	// // 0
309	WP(C)/0030981/2022	STATE OF ODISHA SRINIBAS NAYAK VS	SATYARANJAN MOHAPATRA VS	// // 0
310	WP(C)/0030982/2022	STATE OF ODISHA Superintending Engineer Of Erstwhile Executive Engineer, Khanakota VS	Sumanakshi Das VS	// // 0
311	WP(C)/0030983/2022	Regional Provident Fund Commissioner-ii, Keonjhar GOBINDA SANDHA VS	BRAJA MOHAN SARANGI VS	// // 0
312	WP(C)/0030984/2022	STATE OF ODISHA MANOJ KUMAR DEBTA VS	BRAJA MOHAN SARANGI VS	// // 0
313	WP(C)/0030985/2022	ASST R.T.O., KHORDA SARILATA NAYAK VS	SWAPNA KUMAR OJHA VS	// // 0
314	WP(C)/0030986/2022	STATE OF ODISHA BINAYA KUMAR PAHARI VS	SATYAJIT SAMAL VS	// // 0
315	WP(C)/0030987/2022	STATE OF ODISHA ASHOK KUMAR MAHAPATRA VS	TRILOCHAN NANDA VS	// // 0
316	WP(C)/0030988/2022	STATE OF ODISHA BHAIRAB CHANDRA MOHANTA VS	BHARAT CHANDRA PATRA VS	// // 0
317	WP(C)/0030989/2022	SUB-COLLECTOR (P), KARANJIA BAISTAMB PALEI VS	SATYAJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0030990/2022	SATYABRATA SAHOO VS STATE BANK OF INDIA, BBSR	TUNA SAHU VS	// 0 //
319	WP(C)/0030991/2022	GAYADHAR DASH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
320	WP(C)/0030992/2022	DHARMENDRA BISOI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
321	WP(C)/0030993/2022	KSHANAPRAVA PANDA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
322	WP(C)/0030994/2022	NIMAIN CHARAN MALLICK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
323	WP(C)/0030995/2022	BIJAY KUMAR SETHI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
324	WP(C)/0030996/2022	RAMESH CHANDRA PALLAI VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
325	WP(C)/0030997/2022	CHHATRAPATI MOHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
326	WP(C)/0030998/2022	RENUBALA JENA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
327	WP(C)/0030999/2022	PRAHALLAD MISHRA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
328	WP(C)/0031000/2022	BANSIDHAR MEHER VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
329	WP(C)/0031001/2022	AKSHAYA KUMAR MOHANTY	SATYAJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0031002/2022	DHANESWAR MOHANTY	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0031003/2022	SARAT CHANDRA SAHOO	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0031004/2022	PRAMOD CHANDRA DEHURY	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0031005/2022	PRASANTA KUMAR DAS	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0031006/2022	KANAKLATA SATPATHY	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0031007/2022	SOUBHAGYA RANJAN SAHOO	PRATAP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0031008/2022	DIGBIJOY DAS	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0031009/2022	BASANTI SAHOO	PRATAP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0031010/2022	JAY PEE MOTORS, CUTTACK	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0031011/2022	GIRIDHARI SAMAL	DINABANDHU NAYAK	//
		VS	VS	0
		THE COMMNR.,CONSOLIDATION AND SETTLEMENT, ODISHA		//
340	WP(C)/0031012/2022	SUSANTA KUMAR PRADHAN	SATYABRATA SENAPATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0031013/2022	STATE OF ODISHA NITYANANDA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0031014/2022	STATE OF ODISHA MIADAD ALAM VS	RASHMIKANTA MAHALIK VS	// // ()
343	WP(C)/0031015/2022	THE ADDL. R.T.O.,BARBIL NIHAR RANJAN NAYAK VS	SIDHARTHA SANKAR RAY VS	// // ()
344	WP(C)/0031016/2022	STATE OF ODISHA BISHNU CHARAN BINDHANI VS	AMLANJYOTI ROUT VS	// // ()
345	WP(C)/0031017/2022	STATE OF ODISHA KALANDI CHARAN BEHERA VS	SWAPNIL ROY VS	// // ()
346	WP(C)/0031018/2022	STATE OF ODISHA MADHU CHHANDA DASH VS	AMLANJYOTI ROUT VS	// // ()
347	WP(C)/0031019/2022	STATE OF ODISHA NIHAR RANJAN NAYAK VS	SIDHARTHA SANKAR RAY VS	// // ()
348	WP(C)/0031020/2022	STATE OF ODISHA SANTOSH KUMAR LENKA VS	SWAPNIL ROY VS	// // ()
349	WP(C)/0031021/2022	STATE OF ODISHA SUSANTA KUMAR JENA VS	JANAKI KANTA MAHAPATRA VS	// // ()
350	WP(C)/0031022/2022	STATE OF ODISHA KALANDI CHARAN BEHERA VS	SWAPNIL ROY VS	// // ()
351	WP(C)/0031023/2022	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0031024/2022	ADITYA SHARMA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
353	WP(C)/0031025/2022	MIRABAI SARANGI VS HARMOHAN KHANDAI	GOPAL KRISHNA NAYAK VS	// 0 //
354	WP(C)/0031026/2022	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0031027/2022	KAMALA DORA VS PRAHALLAD DORA	BIJAY KUMAR MOHANTY VS	// 0 //
356	WP(C)/0031028/2022	PRIYAMBADA MOHAPATRA VS STATE OF ODISHA	M.R.MISHRA VS	// 0 //
357	WP(C)/0031029/2022	PURNA CHANDRA JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0031030/2022	RABI NARAYAN NANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0031031/2022	SK. MOHAMMAD ZAHID VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
360	WP(C)/0031032/2022	DANDAPANI NAYAK VS STATE OF ODISHA	SULOCHANA PATRO VS	// 0 //
361	WP(C)/0031033/2022	TAPAN KUMAR PATTANAİK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
362	WP(C)/0031034/2022	M/S. H.M. CONSTRUCTION COMPANY, WEST BENGAL VS POWER GRID CORP. OF INDIA LTD.,NEW DELHI	S.RAO VS	// 0 //
363	WP(C)/0031035/2022	SOMENDRA KUMAR PAL	ABHILASH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0031036/2022	MURALIDHAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0031037/2022	BANAMBAR DAS	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0031038/2022	DR.PURNIMA BEHERA	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0031039/2022	ANATH CHARAN NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0031040/2022	RURAL ORGANISATION FOR SOCIAL EMPOWERMENT	STUBBINS PARIT	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0031041/2022	STHITAPRANJYA MISHRA	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0031042/2022	PITABAS MISHRA	DEVENDRA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0031043/2022	EDITH LUNA PANDA	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0031044/2022	SHYAMA MOHAN BRAHMA	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0031045/2022	ABHAYA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SECY., TO GOVT. OF ODISHA, R AND DM DEPT., BBSR		//
374	WP(C)/0031046/2022	CHITTARANJAN SAMAL	BHABANI SANKAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0031047/2022	STATE OF ODISHA AKSHAYA KUAR PATRA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
376	WP(C)/0031048/2022	STATE OF ODISHA MANAS RANJAN PARIJA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0031049/2022	SECY. TO GOVT., R AND DM DEPT., BBSR BIDYADHAR JENA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
378	WP(C)/0031050/2022	STATE OF ODISHA SUBARAMA MAHANTA VS	K.C.MAJHI VS	// // ()
379	WP(C)/0031051/2022	R.T.O., BARBIL NAMASWINI MOHAPATRA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
380	WP(C)/0031052/2022	STATE OF ODISHA SUNITA SAHOO VS	K.C.MAJHI VS	// // ()
381	WP(C)/0031053/2022	R.T.O., BALASORE RATIRANJAN SAHOO VS	NALINI KANTA DASH VS	// // ()
382	WP(C)/0031054/2022	SREI EQUIPMENT FIN. LTD.KOLKATA JITENDRA KUMAR BARIK VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
383	WP(C)/0031055/2022	STATE OF ODISHA TRILOCHAN SAHOO VS	D.N.MISRA VS	// // ()
384	WP(C)/0031056/2022	UNION OF INDIA AJU MALLIK VS	RAMAKANTA SARANGI VS	// // ()
385	WP(C)/0031057/2022	THE STATE GOVT. OF ODISHA SAHELI GHOSH VS	BIJAY PANDA VS	// // ()
		THE CT AND GST OFFICER, KEONJHAR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0031058/2022	SAHELI GHOSH VS THE CT AND GST OFFICER, KEONJHAR	BIJAY PANDA VS	// 0 //
387	WP(C)/0031059/2022	DILIP KUMAR PATNAIK VS ASST. GM, SBI, BBSR	ASHOK KUMAR MISRA VS	// 0 //
388	WP(C)/0031060/2022	DEENABANDHU ADHIKARI VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
389	WP(C)/0031061/2022	SUBHASH CHANDRA JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
390	WP(C)/0031062/2022	ANCHAL AWASTHY VS UNION OF INDIA	SUSANTA KUMAR JETHY VS	// 0 //
391	WP(C)/0031063/2022	SRINIBAS SAHU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
392	WP(C)/0031064/2022	SACHIDANANDA MISHRA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
393	WP(C)/0031065/2022	UPENDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
394	WP(C)/0031066/2022	R.J.BHARAT KUMAR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
395	ABLAPL/0014844/2022	RATNAKAR DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /164 /2009 0 //
396	ABLAPL/0014845/2022	BACHAN BISOI VS STATE OF ODISHA	S.S. RAY 2 VS	DHARAKOT PS /262 /2022 0 //
397	ABLAPL/0014846/2022	BHOLASANKAR DAS	MANORANJAN ACHARYA	ODAGAON /175 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0014847/2022	STATE OF ODISHA BIPIN KUMAR MAJHI	HIMANSHU BHUSAN DASH	// DHAMNAGAR /368 /2022
		VS	VS	()
399	ABLAPL/0014848/2022	STATE OF ODISHA SARAT KUMAR BEHERA @ SANKHALI	PARTHA SARATHI NAYAK	// KANIHA /232 /2022
		VS	VS	()
400	ABLAPL/0014849/2022	STATE OF ODISHA GOURANGA CHANDRA BHOI @ GAUTAM DAS	SIVA SANKAR CHAINI	// PAHALA /202 /2022
		VS	VS	()
401	ABLAPL/0014850/2022	STATE OF ODISHA SAGAR KUMAR RAY	CHANDANA MISHRA	// KHALLIKOTE /91 /2013
		VS	VS	()
402	ABLAPL/0014851/2022	STATE OF ODISHA VINIT LALANI	CHANDANA MISHRA	// KHALLIKOTE /91 /2013
		VS	VS	()
403	ABLAPL/0014852/2022	STATE OF ODISHA VINIT LALANI	CHANDANA MISHRA	// KEONJHAR TOWN /125 /2013
		VS	VS	()
404	ABLAPL/0014853/2022	STATE OF ODISHA SAGAR KUMAR RAY	CHANDANA MISHRA	// KEONJHAR TOWN /125 /2013
		VS	VS	()
405	ABLAPL/0014854/2022	STATE OF ODISHA AMARJEET PRADHAN	BISWAJIT RANJAN TRIPATHY	// RAIKIA /69 /2021
		VS	VS	()
406	ABLAPL/0014855/2022	STATE OF ODISHA BIJAYA KUMAR SAHOO	LAXMAN BHOI	// OLATPUR /108 /2022
		VS	VS	()
407	ABLAPL/0014856/2022	STATE OF ODISHA BADAL SINGH	NILAKANTHA DAS	// SUNDARGARH TOWN /382 /2022
		VS	VS	()
408	ABLAPL/0014857/2022	STATE OF ODISHA AMARESWAR NAYAK @ JAYEE @ AMRESWAR NAYAK	DEEPAK KUMAR MOHANTY	// NIALI /265 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0014858/2022	STATE OF ODISHA GOUTAM JENA VS	BISWARANJAN DALAI VS	// PARADEEP LOCK /103 /2022 ()
410	ABLAPL/0014859/2022	STATE OF ODISHA SUDHIR @ SUDHIR KUMAR SETHY VS	DEEPAK KU SAHOO VS	// NIKIRAI /172 /2022 ()
411	ABLAPL/0014860/2022	STATE OF ODISHA BHABANI SHANKAR SWAIN VS	BIJAY KUMAR DASH VS	// COLLIERY /576 /2022 ()
412	ABLAPL/0014861/2022	STATE OF ODISHA RAJKUMAR SHA @ RAJA SHA VS	BIBEKANANDA MAHAPATRA VS	// TOMKA /55 /2022 ()
413	ABLAPL/0014862/2022	STATE OF ODISHA BUDU PALEI @ KRISHNA POLAI VS	LAXMI CHARAN BEHERA VS	// PURUSHOTTAMPUR /567 /2022 ()
414	ABLAPL/0014863/2022	STATE OF ODISHA PRABHAT KUMAR KANHAR VS	SANGRAM KESHARI ROUT VS	// PURUNAKATAK /145 /2022 ()
415	ABLAPL/0014864/2022	STATE OF ODISHA SANJUKTA PATRA VS	BIBHUTI RANJAN MOHANTY VS	// CHAKAPADA PS /28 /2022 ()
416	ABLAPL/0014865/2022	STATE OF ODISHA MANGAL SINGH VS	SMRUTI RANJAN MOHAPATRA VS	// BALASORE VIGILANCE /32 /2022 ()
417	ABLAPL/0014866/2022	STATE OF ODISHA(VIG.) NIKHIL CHANDRA ROUT VS	SUDEEP KUMAR SARANGI VS	// BADAGODA P.S. /198 /2022 ()
418	ABLAPL/0014867/2022	STATE OF ODISHA BADAL BHOI VS	SAPAN KUMAR LENKA VS	// KANDARPUR /202 /2022 ()
419	ABLAPL/0014868/2022	STATE OF ODISHA BIMAL SAMAL VS	GIRIJA SANKAR NAYAK VS	// BHUBAN /453 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0014869/2022	DEBA BEHERA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /510 /2022 () //
421	ABLAPL/0014870/2022	SUMIT NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /57 /2022 () //
422	ABLAPL/0014871/2022	BICHITRA KUMAR SAHOO @ BICHITRA SAHOO @ BIPIN KUMAR NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /332 /2022 () //
423	ABLAPL/0014872/2022	BASUDEB SWAIN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BOLAGARH P.S. /242 /2022 () //
424	ABLAPL/0014873/2022	UPENDRA KUMAR SAHU @ BABU SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /378 /2022 () //
425	ABLAPL/0014874/2022	SANIA @ SANYASI DAKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /646 /2021 () //
426	ABLAPL/0014875/2022	DEONATH RAY @ DEBNATH RAY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BIRMITRAPUR /251 /2022 () //
427	ABLAPL/0014876/2022	PRASANNA DHAL VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /323 /2022 () //
428	ABLAPL/0014877/2022	BISHNU PRASAD MAHANAND VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /213 /2022 () //
429	ABLAPL/0014878/2022	ALOK ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /456 /2022 () //
430	ABLAPL/0014879/2022	GAGANA BIHARI BEHERA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /857 /2022 () //
431	ABLAPL/0014880/2022	SRINIBASH @ SRINIBAS MOHAPATRA	SATYABRATA DASH	DHARMASALA /282 /2022

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0014881/2022	RAJENDRA KUMAR THATOI	SATYA SHREE MOHANTY	JAKHAPURA /126 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0014882/2022	JAGUNA PRADHAN @ SANGRAM	RANJAN KUMAR PRADHAN	KUMBHARAPARA /278 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0014883/2022	KSHETRA MOHAN BARIK @ KHETRA	JYOTIRMAYA SAHOO	BALUGAON P.S. /216 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0014884/2022	TAPAN KUMAR BISWAL	JYOTIRMAYA SAHOO	NIRAKARPUR /228 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0014885/2022	BABU @ BIJAY JENA	PRAMOD KUMAR JENA	BASTA /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0014886/2022	GELEHEI @ DENGAI @ GELLA NAIK	MANAS KUMAR CHAND	RAMACHANDAPUR /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0014887/2022	BIBHUTI BHUSAN PATRA @ BIBHUTI PATRA	SATYA NARAYAN MISHRA (4)	SORO /461 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0014888/2022	SK AKBAR ALI	DEEPAK KU SAHOO	PATTAMUNDAI /155 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0014889/2022	BISWA RANJAN SWAIN @ MUNA	PRABHU PADARBINDA PARIDA	KHURDA SADAR /225 /2022
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0014890/2022	PAPU SWAIN	PRABHU PADARBINDA PARIDA	KHURDA SADAR /225 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0014891/2022	SUJAYA SANKAR SINGH DEO @ SURJYA	SANTOSH KUMAR SAMANTARAYA	BHAWANIPATNA TOWN /461 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :16/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0014892/2022	STATE OF ODISHA RENUKA NATHA SHARMA @ RENUKA SHARMA VS	PRAMODA KUMAR MISHRA VS	// AUL /443 /2022 ()
444	ABLAPL/0014893/2022	STATE OF ODISHA JAGAN SAHOO VS	PRAMODA KUMAR MISHRA VS	// RAJKANIKA /267 /2022 ()
445	ABLAPL/0014894/2022	STATE OF ODISHA ASHOK KUMAR SWAIN VS	PRASANTA KUMAR SAHOO VS	// BOLAGARH P.S. /242 /2022 ()
446	ABLAPL/0014895/2022	STATE OF ODISHA SAUDAMINI RANA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /582 /2022 ()
447	ABLAPL/0014896/2022	STATE OF ODISHA SHREEMATI ROUT @ BAGULI ROUT VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /276 /2022 ()
448	ABLAPL/0014897/2022	STATE OF ODISHA DILLIP KUMAR SWAIN @ DILLIP SWAIN VS	LAXMIDHAR MAHAPATRA VS	// NANDANKANAN /167 /2022 ()
449	ABLAPL/0014898/2022	STATE OF ODISHA JYOTISA RANJAN PAIKARAY VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /676 /2022 ()
450	ABLAPL/0014899/2022	STATE OF ODISHA BHIMA @ JINU THATY VS	SANGRAM KESHARI ROUT VS	// HARABHANGA /51 /2022 ()
451	ABLAPL/0014900/2022	STATE OF ODISHA HEMANANDA SAHU @ PINKU VS	SABYASACHI MISHRA VS	// GAISET /236 /2022 ()
452	ABLAPL/0014901/2022	STATE OF ODISHA PRAFULLA TRIPATHY @ PRAFULLA CH. TRIPATHY BIRENDRA KUMAR PARDHI VS	VS	// KHURDA MODEL /473 /2022 ()
453	ABLAPL/0014902/2022	STATE OF ODISHA KALAKAR BEHERA VS	DEEPAK KUMAR PANI VS	// BIKRAMPUR FCI /294 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :16/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0014903/2022	NIRANJAN SWAIN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /167 /2022 () //
455	ABLAPL/0014904/2022	BULU @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KEONJHAR SADAR /429 /2022 () //
456	ABLAPL/0014905/2022	SATYAJIT DAS VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	JANKIA P.S. /380 /2022 () //
457	ABLAPL/0014906/2022	PADMABATI BISWAL VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KANDHEIGOLE /405 /2022 () //
458	ABLAPL/0014907/2022	SAPAN DASH VS STATE OF ODISHA	RAKESH SAHU VS	AIR FIELD P.S. /186 /2022 () //
459	ABLAPL/0014908/2022	PRAFULLA BEHERA @ RANJAN BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	/ /0 () //
460	ABLAPL/0014909/2022	ARJUNA PRADHAN VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	KODALA /652 /2022 () //
461	ABLAPL/0014910/2022	SONU RAY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BRAJARAJNAGAR /296 /2022 () //
462	ABLAPL/0014911/2022	PRAMILA TRIPATHY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MARSHAGHAI /183 /2021 () //
463	WPC(OAC)/0001750/2017	RAGHUNATH DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	/ / () //

ORISSA HIGH COURT

MISC CASES FILED on :16/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
2	5/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
3	5/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
4	6/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
5	7/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
6	8/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
7	8/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
8	8/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
9	9/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
10	9/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
11	10/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
12	10/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
13	10/2022 MA/706/1996	KESHAB-MP	M/S GANESWAR RATHSR. ADV., AMITAV BAGCHI
14	31/2022 CRLMA/321/2022	GOBINDA CHANDRA PATRA-MP	ADV.
15	111/2022 JCRLA/76/2011	SIMANCHAL NAHAK-MP	M/S.B.K.RAGADA,L.N.PATEL,N.K.DAS
16	112/2022 JCRLA/58/2013	SANJAY NATH@GODHI-MP	M/S.J.RATH
17	208/2022 SA/201/1998	STATE-MP	A.G.A
18	209/2022 SA/134/1995	SARASWATI-MP	M/S.Y.S.N.MURTY
19	210/2022 SA/134/1995	SARASWATI-MP	M/S.Y.S.N.MURTY
20	211/2022 LAA/79/2018	UNION OF INDIA-MP	M/S.R.C.JENA, GYANALOKA MOHANTY
21	211/2022 SA/134/1995	SARASWATI-MP	M/S.Y.S.N.MURTY
22	212/2022 SA/134/1995	SARASWATI-MP	M/S.Y.S.N.MURTY
23	213/2022 SA/134/1995	SARASWATI-MP	M/S.Y.S.N.MURTY
24	214/2022 SA/134/1995	SARASWATI-MP	M/S.Y.S.N.MURTY
25	215/2022 SA/131/1995	--MP	
26	216/2022	--MP	

27	SA/131/1995 217/2022	--MP	
28	SA/131/1995 218/2022	--MP	
29	SA/131/1995 219/2022	--MP	
30	SA/131/1995 220/2022	--MP	
31	SA/131/1995 230/2022	M/S. RAY STONE AND CO.-MP	
32	CMAPL/541/2022 231/2022	BAINA CHARAN PANDA-MP	SHASHI BHUSAN JENA
33	CMAPL/639/2022 316/2022	NARASINGH CHARAN RATH@NRUSINGHA CHARAN RATH	SOMNATH MISHRA
34	RVWPET/318/2022 317/2022	NAMITA KUMARI PATRA-MP	MANORANJAN PATTANAİK
35	RVWPET/319/2022 394/2022	SUMITRA MANGESH MISHRA-MP	GOURANG CHARAN MOHAPATRA
36	RPFAM/169/2022 395/2022	AKSHAYAKA KUMAR PANDA-MP	AKASH BHUYAN
37	RPFAM/309/2022 404/2022	SATYAPRIYA BADAPANDA-MP	
38	CRLMP/1952/2022 413/2022	SUDHANSU ROY-MP	AJIT RATH
39	WPC(OA)/396/2002 689/2022	M/S.NEW INDIA ASSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
40	FAO/391/2022 690/2022	MANAGEMENT COMMITTEE, PARADEEP PORT, PARADEEP-MP	
41	FAO/61/2022 691/2022	MANAGEMENT COMMITTEE, PARADEEP PORT, PARADEEP-MP	
42	FAO/60/2022 750/2022	PRATAP DAS @ MOHARANA-MP	SANJIB KUMAR BHANJADEO
43	CRLREV/550/2022 1179/2022	MOHENDRA KUMAR DALBEHERA-MP	BYOMOKESH SAHOO
44	RSA/309/2022 1180/2022	PANCHANANA BEHERA-MP	M/S. A.K.NAYAK, K.K.MOHANTA
45	RSA/248/2003 1202/2022	DEBENDRA MALIK-MP	SUKANTA KUMAR NAYAK
46	CMP/821/2021 1203/2022	TIKESWAR SAHOO-MP	BIRAJA PRASANNA DAS
47	CMP/1147/2022 1205/2022	SOUMENDRA KUMAR MOHAPATRA-MP	SUVASHISH PATTANAİK
48	CMP/729/2022 1206/2022	BISHNU SUNA-MP	RAJJEET ROY
49	CMP/1148/2022 1207/2022	BISHNU SUNA-MP	RAJJEET ROY
50	CMP/1149/2022 1208/2022	BAIDHARA BAL-MP	NIRANJAN LENKA
51	CMP/1150/2022 1209/2022	INDRANI RATH-MP	NALINI KANTA DASH
52	CMP/1151/2022 1210/2022	SUSANTA KUMAR MOHANTY-MP	SAMVIT MOHANTY
53	CMP/1152/2022 1211/2022	GAJENDRA MAJHI-MP	AJAYA KUMAR JENA
54	CMP/1111/2022 1212/2022	JEETA@LAGNAJITA MOHANTY-MP	SUMIT KUMAR MOHANTY
55	CMP/1153/2022 1213/2022	TRAILOKYARANJAN DASH-MP	
56	WPC(OAC)/2201/2007 1317/2022	M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	SOMNATH ROY
57	MACA/462/2022 1318/2022	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
	MACA/463/2022		

58	1319/2022 MACA/625/2022	SUDARSHANA SAHOO-MP	SUJATA JENA
59	1320/2022 MACA/626/2022	MUNI KUNWAR-MP	SUJATA JENA
60	1321/2022 MACA/510/2022	UMESH CHANDRA SETHI-MP	RABI NARAYAN BEHERA
61	1322/2022 MACA/627/2022	PUSPARANI BISWAL-MP	RAMESH CHANDRA PRADHAN
62	1323/2022 MACA/627/2022	PUSPARANI BISWAL-MP	RAMESH CHANDRA PRADHAN
63	1324/2022 MACA/628/2022	D.M.,NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
64	1325/2022 MACA/629/2022	R.M., NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA
65	1326/2022 MACA/630/2022	BINODINI SAHOO-MP	SUJATA JENA
66	1945/2022 CRLA/1027/2022	PATHANI PRADHAN-MP	SATYAJIT MUKHERJEE
67	1946/2022 CRLA/1027/2022	PATHANI PRADHAN-MP	SATYAJIT MUKHERJEE
68	1947/2022 CRLA/1027/2022	PATHANI PRADHAN-MP	SATYAJIT MUKHERJEE
69	1948/2022 CRLA/1028/2022	MANGU @ MANGUNATH MUNDA-MP	SATYAJIT MUKHERJEE
70	1949/2022 CRLA/1028/2022	MANGU @ MANGUNATH MUNDA-MP	SATYAJIT MUKHERJEE
71	1950/2022 CRLA/1028/2022	MANGU @ MANGUNATH MUNDA-MP	SATYAJIT MUKHERJEE
72	1951/2022 CRLA/406/2016	PURUSOTTAM BEHERA-MP	M/S.BASANTA KU.DAS
73	1952/2022 CRLA/614/2021	ARJUN@ANDA MAJHI@MARNDI-MP	SANTANU KUMAR SARANGI
74	1953/2022 CRLA/283/2016	SANTOSH PADHI-MP	M/S.BIJAYA KU.RAGADA
75	1954/2022 CRLA/325/2021	SAROJ KUMAR SETHI-MP	MANAS CHAND
76	2043/2022 BLAPL/9207/2022	JAYARAM MAJHI-MP	GOKULANANDA SAHU
77	2044/2022 BLAPL/6183/2022	JAYA GOLORY-MP	SUCHIT KUMAR NAYAK
78	2045/2022 BLAPL/7424/2022	OPPU HALDAR-MP	RAJIB LOCHAN PATTNAIK
79	2046/2022 BLAPL/10228/2022	RAVI DANGI-MP	
80	2047/2022 BLAPL/1809/2022	ARIF KHAN-MP	PRAMOD KUMAR SEJPADA RAKESH KUMAR ROUTRAY
81	2048/2022 BLAPL/1898/2022	ARIF KHAN-MP	RAKESH KUMAR ROUTRAY
82	2049/2022 BLAPL/1900/2022	ARIF KHAN-MP	RAKESH KUMAR ROUTRAY
83	2050/2022 BLAPL/3593/2022	ADYAJYOTI NAYAK-MP	
84	2051/2022 BLAPL/1879/2022	LITU@ MANORANJAN DORA-MP	RAMAKANTA SAHOO M/S.BHARAT BHUSAN ROUTRAY
85	2360/2022 ABLAPL/13150/2022	KHURSIDA BIBI @ BEGUM-MP	
86	2361/2022 ABLAPL/14112/2022	SANTOSH SETHY @ SANTOSH KUMAR SETHY-MP	
87	2362/2022 ABLAPL/16196/2021	SANTOSH SWAIN @ SANTIA @ SATIA @ SANTA-MP	
88	2363/2022 ABLAPL/9920/2022	LINGARAJ MUDULI-MP	
89	2364/2022	RAM NARAYAN BAL-MP	

90	ABLAPL/11964/2022 2365/2022	PRADEEP KUMAR NAYAK-MP	
91	ABLAPL/13653/2021 2366/2022	PRAKASH MAJHI-MP	
92	ABLAPL/13426/2022 2367/2022	GIRIDHARI DAS @ SAROJ DAS-MP	
93	ABLAPL/13497/2022 2368/2022	ABHISEK JENA @ BISHAL JENA-MP	JAGABANDHU SAHU
94	ABLAPL/3969/2022 2369/2022	KUNAL DIGAL-MP	
95	ABLAPL/8485/2022 2732/2022	DHIREN KUMAR MAJHI-MP	
96	CRLMC/1987/2022 2733/2022	SAYED ABDUL JAHIR@SAYEED ABDUL JAHIR,-MP	SAROJ KUMAR PADHI
97	CRLMC/2748/2018 2734/2022	SANDIP KUMAR SARAWGI-MP	BANSHIDHAR BAUG
98	CRLMC/2883/2022 2735/2022	LAL PRADEEP KUMAR SINGH-MP	BHABANI SHANKAR DASPARIDA
99	CRLMC/3527/2022 2736/2022	POTURAJ SURAMA-MP	BASUDEV PUJARI
100	CRLMC/3528/2022 2737/2022	RANGADHAR BHOI-MP	SAROJ KUMAR DASH
101	CRLMC/3529/2022 2738/2022	SHYAMA@SHYAM SUNDAR MARANDI-MP	PRAVASH CH. JENA
102	CRLMC/3530/2022 2739/2022	BALA PRADHAN-MP	SMRUTI RANJAN MOHAPATRA
103	CRLMC/3531/2022 2740/2022	DURYODHAN DAS-MP	
104	CRLMC/1171/2019 2741/2022	SARASWATI PATTANAIK-MP	
105	CRLMC/2849/2022 2742/2022	KAPILENDRA SINDARAI-MP	
106	CRLMC/2519/2022 2743/2022	SANTOSH MALLICK@SANTOSH KUMAR MALLICK-MP	SURYAKANTA JENA
107	CRLMC/3533/2022 2744/2022	ANIRUDHA PATNAIK-MP	DURGA PRASAD PRADHAN
108	CRLMC/1345/2021 2745/2022	SAROJ PADHI@SAROJ KUMAR PADHY-MP	ANUPAM DASH
109	CRLMC/3535/2022 2746/2022	LALIT MOHAN MEHER-MP	GAUTAM TRIPATHY
110	CRLMC/3536/2022 3579/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
111	WA/1513/2022 3580/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
112	WA/1513/2022 3581/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
113	WA/1513/2022 3582/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
114	WA/1514/2022 3583/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
115	WA/1514/2022 3584/2022	CHAIRMAN, LIFE INSURANCE CORPORATION OF INDIA-MP	PRAKASH RANJAN BARIK
116	WA/1519/2022 3585/2022	LIFE INSURANCE CORPORATION OF INDIA-MP	PRAKASH RANJAN BARIK
117	WA/1520/2022 3586/2022	JAYARAM NAYAK-MP	SOMANATH SATAPATHY
118	WA/1512/2022 3587/2022	VICE-CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA-MP	UTTAM KUMAR SAHOO
119	WA/1524/2022 3588/2022	VICE-CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA-MP	UTTAM KUMAR SAHOO
120	WA/1524/2022 3589/2022	BABULAL SAHOO-MP	TUSAR KUMAR MISHRA
	WA/1526/2022		

121	3590/2022 WA/1526/2022	BABULAL SAHOO-MP	TUSAR KUMAR MISHRA
122	3591/2022 WA/1526/2022	BABULAL SAHOO-MP	TUSAR KUMAR MISHRA
123	3592/2022 WA/1528/2022	GOVERNING BODY OF BALIAPALA COLLEGE OF PHYSICS	PRADIP KUMAR MOHAPATRA-MP
124	3593/2022 WA/1529/2022	COUNCIL OF HIGHER SECONDRY EDUCATION, ODISHA-	IRAFULLA KUMAR RATH
125	15623/2022 WP(C)/1706/2013	PRABIR K.DAS-MP	IN PERSON
126	15624/2022 WP(C)/30853/2022	SATYABAN PAL-MP	ARUN KUMAR PATRA
127	15625/2022 WP(C)/30854/2022	SUDHANSHU SEKHAR NATH-MP	MANOJ KUMAR MOHANTY
128	15626/2022 WP(C)/30855/2022	AREHANA SINGH-MP	KARUNAKAR RATH
129	15627/2022 WP(C)/39733/2021	JANARDHAN SAHOO-MP	SUDIPTO PANDA
130	15628/2022 WP(C)/30856/2022	SRIDHAR NAYAK-MP	ANJAN KUMAR BISWAL
131	15629/2022 WP(C)/18718/2012	MANJURANI ENTERPRISE-MP	M/S.SANTANU KU.SARANGI
132	15630/2022 WP(C)/30867/2022	SUBAN SAHU-MP	BHOJARAJ SETH
133	15631/2022 WP(C)/30868/2022	RELIANCE INDUSTRIES LTD., BBSR-MP	SOUMYA RANJAN MOHANTY
134	15632/2022 WP(C)/30869/2022	JAYANTA BISWAL-MP	HEMANTA KUMAR RATSINGH
135	15633/2022 WP(C)/30871/2022	SRINIBAS MAITY-MP	DROUPADI MOHANTY
136	15634/2022 WP(C)/30879/2022	SUNITA SUBUDHI-MP	JAYANTA KUMAR KHANDAYATRAY
137	15635/2022 WP(C)/30882/2022	DILLIP KUMAR KAR-MP	SUBHRANSU BHUSAN MOHANTY
138	15636/2022 WP(C)/30881/2022	ASHOK KUMAR SIPANI-MP	SIDHARTHA DAS
139	15637/2022 WP(C)/30885/2022	M/S.EKDANT ELECTRONICS-MP	BIDYALOK MOHAPATRA
140	15638/2022 WP(C)/20773/2021	KABITA MOHAPATRA-MP	
141	15639/2022 WP(C)/30887/2022	NITYANANDA MALLICK-MP	DEEPAK KUMAR MOHAPATRA
142	15640/2022 WP(C)/30886/2022	DR. S.SAIDARSHINI-MP	DEEPAK KUMAR MOAPATRA
143	15641/2022 WP(C)/30893/2022	GOLAK BIHARI MANDAL-MP	PRANAB KUMAR DAS
144	15642/2022 WP(C)/8999/2021	SANJAYA KUMAR MISHRA-MP	
145	15643/2022 WP(C)/30898/2022	MALATI ROUSTRAY-MP	SANJIB KUMAR BHANJADEO
146	15644/2022 WP(C)/30901/2022	GATIKRUSHNA BISWAL-MP	BIBEKANANDA BHUYAN
147	15645/2022 WP(C)/29540/2022	SASMITA DASH-MP	SUSANTA KUMAR JETHY
148	15646/2022 WP(C)/30900/2022	LAMBODAR BEHERA-MP	ARJUNA CHARAN BEHERA
149	15647/2022 WP(C)/30900/2022	LAMBODAR BEHERA-MP	ARJUNA CHARAN BEHERA
150	15648/2022 WP(C)/30900/2022	LAMBODAR BEHERA-MP	ARJUNA CHARAN BEHERA
151	15649/2022 WP(C)/30906/2022	MANOJ KUMAR SAHOO-MP	BIKRAM CHANDRA GHADEI
152	15650/2022	MANOJ KUMAR SAHOO-MP	BIKRAM CHANDRA GHADEI

153	WP(C)/30906/2022 15651/2022	M/S TARENI AGRO FOODS-MP	JAYDEEP PAL
154	WP(C)/30907/2022 15652/2022	KAMALAKANTA PRADHAN-MP	S.K.SAMAL
155	WP(C)/30921/2022 15653/2022	HARIHAR BARIK-MP	DEEPAK KUMAR MOHAPATRA
156	WP(C)/30922/2022 15654/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
157	WP(C)/15538/2016 15655/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
158	WP(C)/15682/2016 15656/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
159	WP(C)/15683/2016 15657/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
160	WP(C)/15684/2016 15658/2022	GOPINATH BARIK-MP	DEEPAK KUMAR MOHAPATRA
161	WP(C)/30924/2022 15659/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
162	WP(C)/15685/2016 15660/2022	BIRABARA KUMBHAR-MP	LALIT SAHU
163	WP(C)/30925/2022 15661/2022	BIRABARA KUMBHAR-MP	LALIT SAHU
164	WP(C)/30925/2022 15662/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
165	WP(C)/15686/2016 15663/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
166	WP(C)/15687/2016 15664/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
167	WP(C)/15688/2016 15665/2022	GOKULA CHANDRA PANDA-MP	M/S.
168	WP(C)/19259/2015 15666/2022	GANGADHAR JENA-MP	RUDRA PRASAD KAR
169	WP(C)/30929/2022 15667/2022	SREE METALLICKS LTD,KOLKATA-MP	SIDHARTHA RAY
170	WP(C)/15707/2016 15668/2022	GANGADHAR JENA-MP	RUDRA PRASAD KAR
171	WP(C)/30933/2022 15669/2022	SREE METALLICKS LTD,KOLKATA-MP	SIDHARTHA RAY
172	WP(C)/15708/2016 15670/2022	SREE METALLICKS LTD,KOLKATA-MP	SIDHARTHA RAY
173	WP(C)/15765/2016 15671/2022	GOLEKHA BIHARI AICH-MP	RUDRA PRASAD KAR
174	WP(C)/30939/2022 15672/2022	SREE METALLICKS LTD,KOLKATA-MP	SIDHARTHA RAY
175	WP(C)/15766/2016 15673/2022	SREE METALLICKS LTD,KOLKATA-MP	SIDHARTHA RAY
176	WP(C)/15767/2016 15674/2022	SREE METALLICKS LTD,KOLKATA-MP	SIDHARTHA RAY
177	WP(C)/15768/2016 15675/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
178	WP(C)/15824/2016 15676/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
179	WP(C)/15825/2016 15677/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
180	WP(C)/15826/2016 15678/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
181	WP(C)/15827/2016 15679/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
182	WP(C)/16076/2016 15680/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
183	WP(C)/16078/2016 15681/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
	WP(C)/16318/2016	SREE METALLICKS LTD.-MP	SIDHARTHA RAY

184	15682/2022 WP(C)/30616/2022	REB DEI-MP	DEVAVRAT DEVESH
185	15683/2022 WP(C)/8006/2017	M/S.B.R.SPONGE P LTD.-MP	M/S.GYAN SAMANTARAY
186	15684/2022 WP(C)/29891/2022	HEMANTA SAMAL-MP	SUDEEP KUMAR SARANGI
187	15685/2022 WP(C)/30955/2022	GOVINDA CHANDRA SAHANI-MP	SATYARANJAN MOHAPATRA
188	15686/2022 WP(C)/30957/2022	SWETA DASH-MP	PRASANTA KUMAR MISHRA
189	15687/2022 WP(C)/30958/2022	PREMCHAND SAHANI-MP	SATYARANJAN MOHAPATRA
190	15688/2022 WP(C)/30961/2022	NIRAKAR BARIK-MP	SATYARANJAN MOHAPATRA
191	15689/2022 WP(C)/30966/2022	HRUSIKESH BARIK-MP	SATYARANJAN MOHAPATRA
192	15690/2022 WP(C)/30974/2022	CEO IN CHARGE, THE URBAN CO-OP. BANK LTD., CUTTACK	KUMARI KISHORE MOHANTY
193	15691/2022 WP(C)/24730/2017	PRADIPTA KUMAR DASH-MP	M/S.SAMIR KUMAR MISHRA
194	15692/2022 WP(C)/22194/2018	BAIDYANATH GOCHHAYAT-MP	M/S SAMIR KUMAR MISHRA
195	15693/2022 WP(C)/30975/2022	M/S. MAA KUREISUNI MEDICAL STORE, GAJAPATI-MP	BASUDEV PUJARI
196	15694/2022 WP(C)/30978/2022	RASMIBALA SWAIN-MP	B.SATAPATHY
197	15695/2022 WP(C)/30981/2022	SRINIBAS NAYAK-MP	SATYARANJAN MOHAPATRA
198	15696/2022 WP(C)/30985/2022	SARILATA NAYAK-MP	SWAPNA KUMAR OJHA
199	15697/2022 WP(C)/29084/2022	ODISHA SECONDARY SPECIAL EDUCATION TEACHERS ASSOCIATION, PURI-MP	
200	15698/2022 WP(C)/24233/2017	SADHANA NAYAK-MP	M/S.SOUMYA MISHRA
201	15699/2022 WP(C)/30990/2022	SATYABRATA SAHOO-MP	TUNA SAHU
202	15700/2022 WP(C)/31008/2022	DIGBIJOY DAS-MP	DR. JITENDRA KUMAR LENKA
203	15701/2022 WP(C)/31010/2022	JAY PEE MOTORS, CUTTACK-MP	RAMESH KUMAR SAHU
204	15702/2022 WP(C)/31012/2022	SUSANTA KUMAR PRADHAN-MP	SATYABRATA SENAPATI
205	15703/2022 WP(C)/31025/2022	MIRABAI SARANGI-MP	GOPAL KRISHNA NAYAK
206	15704/2022 WP(C)/31031/2022	SK. MOHAMMAD ZAHID-MP	SIDHARTHA DAS
207	15705/2022 WP(C)/7843/2015	JAYANT KUMAR MISHRA-MP	PRASANTA KUMAR SATAPATHY
208	15706/2022 WP(C)/33621/2021	RAJANI KANTA MISHRA-MP	KALI PRASANNA MISHRA
209	15707/2022 WP(C)/31034/2022	M/S. H.M. CONSTRUCTION COMPANY, WEST BENGAL-MP	S.S.RAO
210	15708/2022 WP(C)/33621/2021	RAJANI KANTA MISHRA-MP	KALI PRASANNA MISHRA
211	15709/2022 WP(C)/26778/2022	RAJESH KUMAR GOUDA-MP	
212	15710/2022 WP(C)/31040/2022	RURAL ORGANISATION FOR SOCIAL EMPOWERMENT, JAMSHEDPUR	
213	15711/2022 WP(C)/31046/2022	CHITTARANJAN SAMAL-MP	BHABANI SANKAR DAS
214	15712/2022 WP(C)/31051/2022	NAMASWINI MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
215	15713/2022	JITENDRA KUMAR BARIK-MP	BHABANI SANKAR TRIPATHY (1)

216	WP(C)/31054/2022 15714/2022	SUDARSAN BARIK-MP	SATYARANJAN MOHAPATRA
217	WP(C)/30977/2022 15715/2022	DILIP KUMBHAR-MP	SHASHI BHUSAN JENA
218	WP(C)/26247/2021 15716/2022	ISAPAN MALLAICK ALIAS PRADHAN-MP	SUSANTA KUMAR LENKA
219	WP(C)/5956/2016 15717/2022	GYANA RANJAN SWAIN-MP	NIRANJAN LENKA
220	WP(C)/28986/2022 15718/2022	RAJASHREE NAYAK-MP	BHABANI SANKAR TRIPATHY (1)
221	WP(C)/16851/2022 15719/2022	SANJAYA KUMAR BISWAL-MP	M/S.BINODINI SINGH
222	WP(C)/34120/2021 15720/2022	SUBHASH CHANDRA JENA-MP	GOPINATH MISHRA
223	WP(C)/31061/2022 15721/2022	SANJAYA KUMAR BISWAL-MP	KRISHNA CHANDRA SAHU
224	WP(C)/34120/2021 15722/2022	ANCHAL AWASTHY-MP	SUSANTA KUMAR JETHY
225	WP(C)/31062/2022 15723/2022	ODISHA MERCHANDISE PVT LTD-MP	M/S.ALOK KU.MOHAPATRA
226	WP(C)/16629/2017 15724/2022	BANABIHARI SAHOO-MP	
227	WP(C)/659/2022 15725/2022	SRINIBAS SAHU-MP	JAGANNATH BHUYAN
228	WP(C)/31063/2022 15726/2022	UPENDRA SAHOO-MP	PRAFULLA KUMAR RATH
229	WP(C)/31065/2022 15727/2022	R.J.BHARAT KUMAR-MP	PRAFULLA KUMAR RATH
230	WP(C)/31066/2022 15728/2022	KALINGA CALCINER LTD.-MP	M/S.DURGA PRASAD NANDA
	WP(C)/9862/2015		